

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CRI-23-2020.

Santosh P. Naik

... Applicant.

Versus

Varendra Dabholkar and anr.

... Respondents.

Shri V. P. Thali, Advocate for the Applicant.

Shri Gaurish Nagvenker holding for Shri Pravin Faldessai,
Addl. Public Prosecutor for the Respondents.

Coram : Nutan D. Sardessai. J.

Dated :24th July, 2020

P.C.:

Notice be issued to the respondent no.1 returnable on
04.08.2020.

2. Stands over on 04.08.2020.

Nutan D. Sardessai, J.

MF/-